

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05-08-2021 AT 12.00 Noon THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/68(CHE)2021
NAME OF THE PETITIONER : Red Leaf Technologies Pvt Ltd
NAME OF THE RESPONDENTS : Navayuga Infotech Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

(9)

[CP(IB)/68(CHE)2021]

ORDER

No representation for the Petitioner. Ld. Counsel Mr. Vivek Menon for the Respondent is present.

Counsel for the Respondent states that the Registered Office of the Respondent is situated at Hyderabad. As per the MCA website, the Registered Office of the Respondent reflects as H.No.8, 2-293/82/A/379 & 379A, Ground Floor, Plot No. 379, Road No.10, Jubilee Hills, Hyderabad, Telengana, Pincode 500 033.

However, NCLT, Chennai Bench does not have jurisdiction. Hence, this CP(IB)/68(CHE)2021 stands **dismissed for want of jurisdiction.**

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)